

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 6

CP(IB) No. 213/Chd/Pb/2020

Under Section 9, IBC 2016

In the matter of:-

Phool Chand Bhagat Singh

.....Petitioner/Operational Creditor

Vs.

Sokhi Steels Pvt. Ltd.

....Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. II), are on official tour on account of colloquium today, the matter is adjourned to 12.12.2023.

Sd/-
Court Officer

November 03, 2023
VN